

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.01.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 27.01.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 896 of 2023 (PH)	Kanupriya Commercial Pvt. Ltd. & Anr. Vs. Skil Infrastructures Ltd.	27.01.2025	05.03.2025
2.	Comp. App. (AT) (Ins) No. 648 of 2024 (PH)	Saurabh Jhunjunwala (Suspended Board of Director of Fairdeals Supplies Ltd.) Vs. Pegasus Assets Reconstruction Pvt. Ltd. & Anr.	27.01.2025	07.03.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar